

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.07.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4512 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	UCO Bank Vs. Rupinder Singh	Naveen Kumar
2.	I.A. No. 4513 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Pardeep Kumar Goel Vs. Atul Kumar Kinra & Ors.	Aalok Jagga
3.	I.A. No. 4514 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Dimple N. Hemani Vs. Central Bank of India & Anr.	Abhishek Kandwal
4.	I.A. No. 4515 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Nilesh C. Hemani Vs. Central Bank of India Limited & Anr	Abhishek Kandwal
5.	I.A. No. 4516 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Srei Multiple Asset Investment Trust Vs. Odisha Slurry Pipeline Infrastructure Limited and Ors.	Tejaswi Bhanu
6.	I.A. No. 4517 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Pardeep Kumar Goel Vs. Atul Kumar Kinra & Ors.	Aalok Jagga

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